C.P No. 23/(MAH)/2017 M.A. No. 219/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira

V/s.

M/s. Mayurpankh Fine Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Sr. Coursel Gaurar

Joshi a/w Kritida

Chandarane, Nanolini

Chi Hal, & Tanuny Jaiswal

i/b. M. Humranwale

for Petitioners

Mr. Navroz Seervai, Senior Advocate

Alw Ms. Sanier Malik, Advocate

a/w Ms. Shivengi Vaid, Advocate

for Respondent Nos 1-3

Legyland

Contd.....2

## **ORDER**

## MA 219/2017 IN CP No. 23/241-244/NCLT/MB/MAH/2017

On the miscellaneous application, Respondent side is at liberty to file reply, if any, within 5 days hereof, rejoinder if any, on or before next date of hearing.

List this matter for hearing on 17.07.2017.

Sd/-V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)